

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 275 of 2013 &
IA No. 49 of 2014

Dated : 24th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Mangalore Electricity Supply Co. Ltd. ...Appellant(s)

Versus

M/s. AMR Power Pvt. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Sumana Naganand

Counsel for the Respondent(s): Mr. B. S. Patil, Sr. Adv.

ORDER

As directed by this Tribunal today, the memo has been filed by the Respondent. On this memo, we have heard the Learned Counsel for the Appellant as well as the Learned Senior Counsel for the Respondent.

Order is reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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